

1	2	3	4
TAMIL NADU			
42	Parambikulam Aliyar	24.87*	66.72*
		37.73	
43	Chittar Pattanamkal	6.67	7.67
UTTAR PRADESH			
44	Ramganga	38.53*	98.93*
		39.83	133.00
45	Tehri Dam (Irrigation)	40.00*	346.00*
		197.92	827.30
46	Gandak Canal	15.47	85.58
47	Sarda Sahayak	64.84	378.00
WEST BENGAL			
48	Kangsabati Reservoir	25.26	84.00

*Cost of Irrigation component only.

Advance increment to Category III Employees of FCI

2534. SHRI BHEEKHABHAI. Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that in Food Corporation of India thousands of employees are working for more than eight years in a particular grades;

(b) if so, the Zone-wise/Cadre-wise/Grade-wise details of category IV/III/II employees;

(c) whether it is also a fact that the Management has not implemented the understanding dated 2-12-71 with Food Corporation of India Employees Union for creation of selection grades; if so, the reasons thereof and the action now being taken; and

(d) whether it is also a fact that category III staff has not been granted advance increment alike Assistant Managers/Managers; if so, the action being taken to and the discrimination by granting increment to category III also?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) to (d). The information is being collected and will be laid on the Table of the House.

Superannuation age of senior technical Officers of Horticulture Department of DDA

2535. SHRI NIHAL SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the superannuation age of the senior Technical Officers of horticulture department of the Delhi Development Authority, New Delhi; and

(b) whether any relaxation in the rules has been given and if so, the reasons therefor?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) 58 years.

(b) No, Sir.